

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 29/2021-Customs (N.T./CAA/DRI)

New Delhi, dated the 23.06.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	Sh. Sandeep Sodani, Proprietor, M/s. Dev International, 1203, 12 th Floor Addor Aspire, Near Regional Passport Office, University Road Panjarapole, Ahmedabad-380015.	F. No. DRI/MZU/NS/Enq- 59/2020 dated 12.03.2021.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Mumbai Zone-II, Raigad. Joint/Additional Commissioner of Customs, Inland Container Depot-Sabarmati. Joint/Additional Commissioner of Customs, Inland Container Depot-Sachana.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Mumbai Zone-II, Raigad. (For Sl. No. 1 to 4 of the Table)
2.	M/s. United Minechem Corporation, Proprietor, Sh. Naim Pathan, Shop No. 12, III Floor, Shreeji Arcade, Delhi Gate to Badarpur Road, Palanpur, Banaskantha, Gujarat-385001.	F. No. DRI/MZU/NS/Enq- 58/2020 dated 22.03.2021.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Mumbai Zone-II, Raigad. Joint/Additional Commissioner of Customs, Surat Customs Joint/Additional Commissioner of Customs, Inland Container Depot-Sabarmati, Kaliga. Joint/Additional Commissioner of Customs (Export), Mundra.	

3.	M/s. Madhav Enterprises, Proprietor, Sh. Chinmay Pareek, Plot No. E-114, RIICO Industrial Area, Kekri Industrial Area, Ajmer, Rajasthan-305404.	F. No. DRI/MZU/NS/Enq-60/2020 dated 22.03.2021.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Mumbai Zone-II, Raigad.	
			Joint/Additional Commissioner of Customs, Inland Container Depot-Dasrath, Vadodara.	
4.	Sh. Narayan Navnath Gole, Proprietor, M/s. Gurukrupa Metalmart, Alder 302, 3 rd Floor, Rose Wood Height, Sector 10, Khargar-410210.	F. No. DRI/MZU/NS/Enq-66/2020 dated 22.03.2021.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Mumbai Zone-II, Raigad.	
			Joint/Additional Commissioner of Customs, Inland Container Depot-Patli.	
5.	M/s. Alliance International, SCF-16, 2 nd Floor, Sector-11D, Chandigarh-14 and 20 others.	DRI F. No. DRI/BZU/S-IV/Enq-08 (Int-Nil)/2020 dated 08.03.2021 (SCN No. DRI/BZU/12/2021)	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
			Principal Commissioner/ Commissioner of Central Tax & Customs, GST Bhavan, Port Area, Visakhapatnam.	
			Principal Commissioner/ Commissioner of Customs, Port User Building, Mundra Port.	
			Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai.	
			Principal Commissioner/ Commissioner of Customs, New Custom House, New Delhi.	
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva), Jawaharlal Nehru Custom House, Raigad.	
			Principal Commissioner/ Commissioner of Customs, Hazira Port, Near All India Radio, Navrangpura, Ahmedabad.	
			Principal Commissioner/ Commissioner of Customs, Custom House, Kandla.	
			Principal Commissioner/ Commissioner of Customs, Concor Complex, Greater Noida, Gautam Budh Nagar.	

			Commissioner of Customs, ICD-Patparganj, Delhi.	
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[F. No. DRI/HQ-CI/50D/CAA-13/2021]

(DEEPAK KUMAR)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to:

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General/ Additional Director General, DRI-Bangalore and Mumbai with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**